1/333933/2024

GOVERNMENT OF JAMMU AND KASHMIR DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS Civil Secretariat, Srinagar/Jammu

Notification

Jammu, the Min of January, 2024

s.o \(\) - In exercise of the powers conferred as contained in sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973, the Government hereby appoint the following Officers to be the Executive Magistrate, who shall exercise all the powers of an Executive Magistrate, within their respective territorial jurisdiction of District Pulwama as shown against each:-

S.No.	Name of the Officer(s) (Mr./Ms.)	Designation	Jurisdiction
01	Mohd Ashraf Mir	Block Development Officer	Tral (Old), holding additional charge of Dadsara (New).
02	Saima Ramzan	Block Development Officer	Pampore (Old).
03	Binat-ul-Showkat (Batch 2023)	Block Development Officer	Awantipora (New).
04	Mohammad Toqeer	Block Development Officer	Keller (Achgoza) (Old), holding additional charge of Block Shadimarg (New).
05	Shafiq Ahmad Wani	Block Development Officer	Pulwama (Old)
06	Farooq Ahmad Mir	Block Development Officer	Kakapora (Old).
07	Muneer Hussain	Block Development Officer	Aripal (New)
08	Mohd Akbar Wani	Block Development Officer (Hq.)	Newa (New),holding additional charge of Newa.
09	Hilal Arafat Mir	DPO, Pulwama	Litter (Lassipora)(New), holding additional charge of Litter Lassipora.

By Order of the Government of Jammu and Kashmir.

Sd/-(Achal Sethi) Secretary to Government.

No. Law/Power14 /2023-10

Dated: - 1 -01- 2024

Copy to the:-

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.

Divisional Commissioner, Kashmir.
 Administrative Secretary, Department

3. Administrative Secretary, Department of Rural Development and Panchayati Raj.

Deputy Commissioner Pulwama.

 General Manager, Government Press, Srinagar for publication in an extra ordinary issue of the Government Gazette.

All concerned Officers.

7. SO section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C)

8. Incharge Website

(Shamim Ahmad Wani Senior Law Officer

Repartment of Law, Justice and P.A